

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/968/ (IB)/CB/2018
NAME OF THE PETITIONER(S) : SUSHIL R BHATIA
NAME OF THE RESPONDENT(S) : PRESIDUM CONSTRUCTION (COIMBATORE) PVT LTD
UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016



S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Madhumitha

Adv for CD

Surendhar B

Counsel for FC



30/8/18.

ORDER

Counsels for both the parties are present. It has been submitted by both the parties that the Corporate Debtor is exploring the possibilities of settlement and prayed for time. At request, time is enlarged. Put up on 27.09.2018 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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